

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO - 276
ANSWERED ON – 24/07/2024

COMPLETION OF NATIONAL HIGHWAYS PROJECTS

276. SHRI MUKUL BALKRISHNA WASNIK:
SHRI IMRAN PRATAPGARHI:
SHRI HARIS BEERAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the detailed list of National Highway projects that have failed to meet their scheduled completion dates, State-wise, since 2014;
- (b) what are the primary reasons for delay in completion of these National Highway projects;
- (c) State-wise breakdown of these reasons, including but not limited to land acquisition issues, financial constraints, administrative hurdles, and contractor-related delays;
- (d) what has been the financial impact of the delays on these National Highways projects; and
- (e) how much loan has the National Highways Authority of India (NHAI) availed for these projects since 2014?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) From amongst all the National Highway projects started since 1st April 2014, there are 697 ongoing projects that have spilled beyond their original completion schedule, without attaining any of the various stages of project completion. The State/Union Territory-wise details are annexed.
- (b) & (c) The primary reasons for delay in NH projects are issues / bottlenecks relating to land acquisition, statutory clearances / permissions, utility shifting, encroachment removal, law & order, financial crunch of Concessionaire / Contractor, poor performance of Contractor / Concessionaire, and Force Majeure events like Covid-19 pandemic, heavy rainfall, floods, cyclone, landslides/avalanches etc.
- (d) Additional financial implication is not incurred in all delayed projects. If delay is not attributable to the Contractor, price escalation is paid as per contract conditions, which may or may not result in additional cost, depending upon final value of price escalation determined on actual completion of project and final settlement of bills. If delay is attributable to the Contractor, damages are imposed and there is no additional cost due to delay.
- (e) Since 2014, NHAI has availed loan and other borrowings totalling about ₹ 3.77 lakh crore for completion of projects / scheme entrusted with them.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 276 ANSWERED ON 24.07.2024 ASKED BY SHRI MUKUL BALKRISHNA WASNIK, SHRI IMRAN PRATAPGARHI AND SHRI HARIS BEERAN REGARDING COMPLETION OF NATIONAL HIGHWAYS PROJECTS

State/UT wise details of projects spilled beyond their original completion schedule without attaining any of the various stages of project completion

Sl. No.	State/ UT	Number of projects
1.	Andhra Pradesh	36
2.	Arunachal Pradesh	15
3.	Assam	18
4.	Bihar	32
5.	Chhattisgarh	24
6.	Goa	3
7.	Gujarat	31
8.	Haryana	18
9.	Himachal Pradesh	21
10.	Jharkhand	13
11.	Karnataka	40
12.	Kerala	11
13.	Madhya Pradesh	15
14.	Maharashtra	98
15.	Manipur	28
16.	Meghalaya	10
17.	Mizoram	13
18.	Nagaland	12
19.	Odisha	27
20.	Punjab	15
21.	Rajasthan	19
22.	Sikkim	13
23.	Tamil Nadu	29
24.	Telangana	24
25.	Tripura	6
26.	Uttar Pradesh	31
27.	Uttarakhand	31
28.	West Bengal	23
29.	Union Territories (UT's)	41
Total		697
